

Health Education Bureaux have been requested to provide health education to those attending the STD Clinics, Blood Banks etc. Instructions have been issued to (i) Medical and Para-medical personnel to use adequate sterile injection equipment (ii) blood and plasma organisations to provide relevant information about AIDS to intending donors to promote and encourage voluntary self-exclusion policy.

Railway Doctors and Hospitals

5835. SHRI GADADHAR SAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Railway doctors and hospitals are not available at all places of work for Railway employees/staff ;

(b) if so, whether the railway employees are not allowed medical treatment and medical examination by Private Doctors and medical leave on the basis of Private medical certificates ;

(c) whether private medical certificates are not allowed for sanction of medical leave and reimbursement of fees and cost; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Medical care is provided to railway employees and their families through a net-work of hospitals and health units strategically spaced as to cover all way-side stations.

(b) to (d) Railway employees are allowed medical examination and treatment by private doctors in certain special circumstances. Reimbursement is also permitted, as admissible, of medical expenses incurred for treatment in private institutions, for serious and emergent cases. Medical Certificate issued by Registered Private Practitioner is accepted for grant of leave, on medical grounds, in respect of employees residing outside the jurisdiction of Rail. way Doctor.

Provision of CGHS Facilities in Various Colonies in Trans Yamuna

5837. SHRI JAI PRAKASH AGARWAL : Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state ;

(a) whether Government are aware that almost 20 to 30 colonies of various Ministries in Trans-Yamuna area have yet to be provided the CGHS facility ; and

(b) if so, why there has been a delay in opening a CGHS dispensary in these colonies ?

THE MINISTER OF STATE IN DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) There are four allopathic dispensaries in trans Jamuna area located at Shahdara, GKG, Laxmi Nagar and Mayur Vihar. One Homoeopathic Unit at Shahdara and one Ayurvedic Unit at Laxmi Nagar are also functioning. A new dispensary is normally opened at a place where there is a basic concentration of 2000-2500 Central Government employees within a radius of 3 K Ms. and subject to availability of resources. A new dispensary has accordingly been sanctioned for Vivek Vihar.

Employment to the Dependents of the Evictees from Cochin Fishing Harbour Area

5838. PROF. K.V. THOMAS : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether an agreement had been reached between the Cochin Port Trust and evictees from the Cochin Fishing Harbour area to give employment to the dependents of the evictees in 1981 ; and

(b) if so, what steps have been taken in that direction ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) Yes, Sir. According to the agreement, the Port Trust was to provide employment to the evictees to the extent of 50 per cent of the Class III and Class IV posts in the Cochin Fishing Harbour as on the date of agreement i.e. 20th January, 1981. The total number of Class III and Class IV Posts

created for Cochin Fishing Harbour as on the date of agreement was 58 and therefore, the Port was required to give employment to 29 evictees.

(b) 28 evictees have already been given appointment in different departments of the Port Trust in Class III and Class IV Categories. The remaining one vacancy which is in Class IV, could not be filled up on account of a Court injunction. The Port Trust have informed that as soon as the stay is vacated, the vacancy will be filled up by appointment of an evictee.

Mejia T.P.P. in West Bengal

5839. SHRI BASUDEB ACHARIA: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that a super thermal power station at Mejia in West Bengal has been sanctioned by the Government ; and

(a) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) The proposal of the Damodar Valley Corporation for setting up of 3 × 210 MW Thermal Power Station at Mejia in Bankura District of West Bengal at an estimated cost of about Rs. 566 crores has been cleared by the Public Investment Board in their meeting held on 25th April, 1985.

Rail line from Yerraguntla to Kurnool

5840. SHRI D N. REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey of a new rail line from Yerraguntla in Cuddapah District to Kurnool via Proddutur and Naidyal has been completed.

(b) if so, the order of priority in taking up this project;

(c) whether Government are considering to take up this line immediately keeping in view the backward region of Rayalaseema in Andhra Pradesh ; and

(d) the length of new rail lines laid in Andhra Pradesh during the Sixth Plan Period ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No survey has been carried out or completed for a new line from Yerraguntla to Kurnool. A survey for a new Broad Gauge line from Yerraguntla to Nandyal has been completed. Another survey for conversion of Guntur-Dronachellam Metre Gauge Section to Broad Gauge with a parallel Broad Gauge line from Guntakal to Kurnool Town via Dronachellam is however in progress.

(b) and (c) There is no proposal to take up construction of this line, at present.

(d) 251 kms. new rail line has been laid in Andhra Pradesh during the Sixth Plan.

Conversion of Madras Beach-Tambaram Section into broad gauge

5841. DR. P. VALLAL PERUMAN: Will the Minister of Railways be pleased to state :

(a) whether Government are aware that passenger traffic has increased in Madras city;

(b) whether there is any proposal to convert the Madras Beach-Tambaram line from metre gauge to broad gauge;

(c) if so, when it is likely to be implemented; and

(d) if not, the reasons therefore ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There has been no increase in passenger traffic in Madras city during the last two years. In fact the traffic has registered a decline.

(b) No, Sir.

(c) Does not arise.

(d) The level of passenger traffic does not justify conversion from metre gauge to broad gauge.